

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH) : ROHINI COURT : DELHI

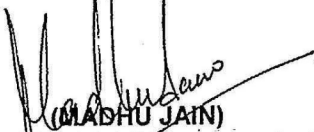
ORDER

Sub: Constitution of Committee for the engagement of Law Researchers for District Judges (Commercial Courts), North District.

Pursuant to the directions contained in "Guidelines for Engagement of Law Researchers for the District Judges (Commercial Courts) in Delhi, 2023", as approved by Hon'ble the Chief Justice and Hon'ble EoDB (Ease of Doing Business) Committee, Delhi High Court, New Delhi, the following Committee is hereby constituted for the engagement of Law Researchers for District Judges (Commercial Courts) in North District, Rohini Courts, Delhi with immediate effect:-

Sr. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1.	Committee for the engagement of Law Researchers for District Judges (Commercial Courts).	Principal District & Sessions Judge, North District, Rohini Court, Delhi.	Chairperson	Personal Office of the undersigned & Judicial Branch(N).
		Principal Judge (Family Court), North District, Rohini Court, Delhi.	Member	
		District Judge (Commercial Court) North District, Rohini Court, Delhi.	Member	

Note:- 1. Remaining directions contained in Guidelines for Engagement of Law Researchers for the District Judges (Commercial Courts) in Delhi, 2023, shall be complied with by the aforementioned branches.


(MADHU JAIN)
Principal District & Sessions Judge,
North District : Rohini Court : Delhi.

No. 10429-10524 F2N(4)/Admn.(North)/RC/2023

Dated, Delhi the 05/04/23

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Ld. Principal District & Sessions Judge(s) (North-West, South, South-East, New Delhi, Shahdara, North-East, West, South-West), Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. The Ld. Principal Judge (Family Court), North District, Rohini Courts, Delhi.
6. The Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi.
8. The Secretary, DLSA (North), Rohini Court, Delhi.
9. The President/Secretary, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts) of Delhi,
10. Hony. Secretary, Bar Association, Rohini District Courts, Delhi.
11. Hony. Secretary, Bar Council of Delhi.
12. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
13. All the Branch In-charges of North District. Rohini Court, Delhi.
14. The Record Officer (RTI), North District, Rohini Court, Delhi.
- ✓ 15. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
16. Nodal Officer, Web-Site Committee, Rohini Courts, Delhi.
17. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
18. Personal Office of the undersigned.
19. The Branch In-Charge, R & I Branch for uploading on LAYERS.


**Branch In-charge : Admn. Branch,
North District : Rohini Court : Delhi.**